

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3406

ANSWERED ON:16.03.2011

MINORITY EDUCATIONAL INSTITUTIONS

Abdulrahman Shri ;Ju Dev Shri Dilip Singh;Kodikunnil Shri Suresh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of minority educational institutions functioning in the country, State-wise;
- (b) whether many of these institutions have not been getting the benefits and privileges enshrined for such institutions in the Constitution;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of minority educational institutions who have obtained minority status from the Government in order to get the benefits and privileges enshrined in the Constitution of India;
- (e) whether the Government proposes to ask these minority educational institutions to obtain the minority status first in order to enable them to get the benefits and privileges enshrined in the Constitution; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (f) Whereas information regarding number of minority educational institutions is not maintained centrally, the National Commission for Minority Educational Institutions (NCMEI) has issued minority status certificates to 3956 educational institutions till 28.2.2011. All Minority Educational Institutions are entitled to exercise rights enshrined in Article 30 (1) of the Constitution.